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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

O.A. NO. 1522/90

New Delhi this the 17th day of January, 1995

HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN  
HON'BLE SHRI P. T. THIRUVENGADAM, MEMBER (A)

Dr. Narendra Bihari  
S/O Shri Krishna Bihari,  
R/O C-II/39, Shahjahan Road,  
New Delhi.

... Applicant

( By Advocate Shri R. P. Oberoi )

Versus

1. Union of India through  
Secretary, Ministry of  
Health and Family Welfare,  
Nirman Bhawan, New Delhi.

2. Union Public Service  
Commission through its  
Secretary, Dholpur House,  
Shahjahan Road,  
New Delhi.

... Respondents

( By Advocate Shri P. H. Ramchandani )

O R D E R (ORAL)

Shri Justice S. C. Mathur —

Shri R. P. Oberoi, learned counsel for the  
applicant states that the O.A. may be dismissed as  
withdrawn. The application is accordingly dismissed  
as withdrawn. There shall be no orders as to costs.  
Interim order, if any operating, shall stand discharged.

P. T. Thiruvengadam

( P. T. Thiruvengadam )  
Member (A)

S. C. Mathur  
Chairman

/as/